

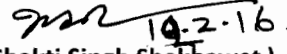
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 15-02-2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Suresh Pareek , Sr. Advocate	S.B. Civil Misc. Transfer Petition No.37/15 Smt. Ranjana Vs. Manoj Kumar	Arun Singh Shekhawat	I.R. Saini
2	Smt. Kamala Jain, Advocate	S.B. Cr. Misc. Bail Application No. 14262/15 Prabhat Kawariya Vs. State	Deepak Chauhan	Manoj Ojhla
3	Sh. Ramavatar Sharma , RHJS (Retd.)	S.B. Cr. Revision Petition No. 1167/12 Sumitra Vs. Ishwar Singh	Sanjay Kumar Sharma	
4	Sh. Ramavatar Sharma , RHJS (Retd.)	S.B. Civil Second Appeal No. 195/10 Smt. Lalita Devi Vs. Beena Awasthi	Ajeet Bhandari	Shailesh Prakash Sharma
5	Sh. G.S. Hora, RHJS (Retd.)	S.B. Cr. Misc. Bail Application No. 13989/15 Om Prakash Mundotiya Vs. State	Ashvin Garg	Sanjay Sharma
6	Ms. Archana Mantri , Advocate	S.B. Cr. Revision Petition No. 1083/15 Kapil Kumar Vs. Yachana Dua	Rajeev Surana	
7	Sh. Manoj Sharma, Advocate	D.B. Civil Special Appeal No. 994/15 Dropadi Vs. The Borad Of Revenue and Others	Vijay Choudhary	Raghuvendra Singh
8	Sh. Arvind Kumar Pareek, Advocate	D.B. Civil Misc. Appeal No. 333/16 Minikashi Yadav Vs. Gajendra Singh Yadav	Sanjay Sharma	M.S. Choudhary
9	Ms. Anita Agarwal, Advocate	S.B. Cr. Revision Petition No. 1479/15& 1480/15 Pramod Haryani Vs. State	Suresh Sahni	Manoj Sharma
10	Sh. Ashwani Chobisa , Advocate	S.B. Cri. Revision Petition No. 1057/14 Santosh Bai Vs. State	Mahendra Yadav	
11	Sh.P.K. Kasliwal, Advocate	S.B. Civil Tranfer Application No. 24/15 Smt. Rashmi Runwal Vs. Sh. Vikas Tailor	Rahul Agarwal	Sudesh Bansal
12	Sh. Bhuvnesh Sharma Advocate	S.B. Cr. Revision Petition No. 1473/14 Jitendra Sharma Vs. Sarika Sharma	Pradeep Mathur	Amitabh Vijayvagiya
13	Sh. J.P.Gupta Advocate	S.B. Civil Writ Petition No. 7645/15 Anil Kumar Naredi Vs. Sita Devi	Rajat Ranjan	Shyam Lal Sharma

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


 (Dr. Shakti Singh Shekhawat)
 Deputy Secretary
 (Action Plan & ADR)

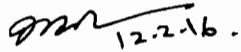
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S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Civil Second Appeal No.682/09 Murti Mandir Raghunathji Vs. Rajendra Prasad	R.K. Agrawal	M.M. Ranjan
2	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Civil First Appeal No. 53/09 Kamaruddin Vs. Nazir Mohammed	Anil Mehta	S.N. Kumawat
3	Sh. Ajeet Bhandari, Advocate	D.B. Special Appeal (writ) No. 74/16 Kanaram Vs. State	Prahlad Sharma	G.K. Garg
4	Sh. Ajeet Bhandari, Advocate	S.B. Civil Frist Appeal No. 279/96 Laxmi Narayan Vs. Suraj Mal	Abhi Goyal	Kamala Jain
5	Sh. G. S.Hora, RHJS (Retd.)	S.B. Cr. Misc. Transfer Petition No. 5/15 Praveen Singh Vs. Anita S.B. Criminal Revision Petition No. 547/14 Praveen Singh Vs. Anita	Takhat Singh Rathore	Vivek Goyal
6	Sh. O.P.Sharma- II RHJS (Retd.)	D.B. Civil Misc. Appeal No. 1316/15 Ram Chandra Vs. Samita Devi	Rajat Ranjan	J .R. Tanita
7	Sh. G.P. Pandey, RHJS (Retd)	S.B. Cr. Misc. Petition No. 6299/15 Ganpat Soyal Vs. Radha Soyal	Satish Khandal	
8	Sh. Onkar Singh Sharma, Rjs (Retd.)	S.B. Criminal Revision Petition No. 365/14 Sumesh Dhobi Vs. Anju Devi	Vivek Goyal	Santosh S...
9	Sh. Manoj Sharma, Advocate	S.B. Civil Second Appeal No. 42/13 Narendra Kumar Jain Vs. Ramdhan Das	B.L. Agrawal	Reashm Bhargava

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By Order


(Dr. Shakti Singh Shekhawat)
Deputy Secretary
(Action Plan & ADR)